

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 02.12.2019

ORDER NO. 255 of 2019

Hon'ble President is pleased to partially modify the roster order no. 200 of 2019 for CESTAT, New Delhi as follows:-

1. On **11.12.2019 at 02.30 p.m.** Hon'ble Mr. Justice Dilip Gupta, President, Hon'ble Sh. C. L. Mahar, Member (T) and Hon'ble Smt. Rachna Gupta, Member(Judicial)will hear the following Anti Dumping matter:-
AD/51750/2018

2. On **12.12.2019 at 10.30 p.m.** Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. C. L. Mahar, Member (T) and Smt. Rachna Gupta, Hon'ble Member(Judicial)will hear the following Anti Dumping matters:-
AD/STAY/2018 AD/53/2018

AD/53586/2018

AD/STAY/50819/2019 in AD/52291/2019

AD/STAY/50820/2019 in AD/52292/2019

3. On **13/12/2019 at 10.30 p.m** Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. C. L. Mahar, Member (T) and Smt. Rachna Gupta, Hon'ble Member(Judicial)will hear the following Anti Dumping matters :-

AD/STAY/50671-50673/2019 in AD/52058-52060/2019

AD/52233/2018

AD/52239/2018

AD/51555/2019

AD/COD/50951/2019 in AD/52423/2019

Note:- on 12.12.2019 and 13.12.2019 Service Tax and Excise Division Bench will resume after Anti Dumbing Matters are over.

By order,



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar (Judl.)
/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



Assistant Registrar
2/12/19